

**IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Jurisdiction Case No.1804 of 2023**

**In
CIVIL MISCELLANEOUS JURISDICTION No.269 of 2021**

Sumit Agrawal

... .. Petitioner/s

Versus

Neha Agrawal

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr.Ranjeet Kumar

For the Opposite Party/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE NAWNEET KUMAR
PANDEY**

ORAL ORDER

4 16-02-2024 Learned court below is directed to send the xerox copy of the entire order sheets of the Matrimonial (Divorce) Suit No. 1044 of 2016 within a period of two weeks.

2. List the matter on 01.03.2024.

(Nawneet Kumar Pandey, J)

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